NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 150(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY:

Mrsa. Euro Apex B.V

V/s

M/s Bhara Apex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

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Order

One last opportunity is granted to the parties for executing the settlement deed within two weeks. The matter shall otherwise be heard on merits.

List on 30.9.2016.

CHIEF JUSTICE M.M. KUMAR

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

15th September, 2016 (P.K. SUD)